

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 47/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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|---------------------|----------------------------|
| Name of the Company | Samandh Finserve Pvt. Ltd. |
| Under Section | 10 IBC |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Anupam Das. Adv.
Mr. Ramashish Acharya, Adv.
Mr. Dipankar Das. Adv.
Ms. Sanjana Nandi, Adv.
Ms. Madhurima Sarangi, Adv.
Mr. Varun Kumar, Adv.
Ms. Mathuvanthi Mathavan, Adv.

For Respondent (s)

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ORDER

Counsels for petitioner, and for intervenor are present. Matter heard. Reserved for order.

All the parties are directed to file written notes of arguments within a period of seven days.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)